

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4478  
ANSWERED ON:19.12.2014  
FOREIGN EQUITY OF PHARMA COMPANIES  
Godse Shri Hemant Tukaram

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of pharmaceutical companies listed in Indian Stock Exchanges having foreign equity, company-wise during each of the last three years and the current year;
- (b) the details of manufacturing units of pharmaceutical companies having foreign equity have been closed during the same period and the reasons for closure;
- (c) the details of such companies delisted and that continuing marketing during the same period; and
- (d) the reaction of the Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a): The details of pharmaceutical companies listed with Indian stock exchanges having foreign equity as provided by Securities and Exchange Board of India (SEBI) is at Annexure.

(b): SEBI based on information received from stock exchanges, BSE Ltd. (BSE) and National Stock Exchange of India Ltd. (NSE), has stated that units of two pharmaceutical companies, having foreign equity have been closed. These companies are namely Senbo Industries Ltd. (listed on BSE) and Glaxo Smith Kline Pharmaceuticals Ltd (listed on BSE and NSE). The Board of Directors of the Snebo industries Ltd. have resolved closure of the factory of the Company at Karbala, Sonarpur Station Road, P.O. Narendrapur, Kolkata. Further, the Thane factory of Glaxo Smith Kline Pharmaceuticals Ltd has ceased operations after all workmen at Thane Factory (except, one who has retired on July 31, 2012) of the Company have taken Voluntary Retirement under the Scheme offered by the Company.

(c) & (d): The details of pharmaceutical companies delisted during the period January 1, 2011 till December 15, 2014 are as follows:

Sl. No.	Name of the Company#	Date of Delisting	Stock Exchange(s) from where delisted	Reason for Delisting
1	Harleystreet Pharmaceuticals Ltd	August 03, 2011	BSE	Amalgamation with Makers Laboratories Ltd
2	Midas Pharmasec Ltd	August 03, 2011	BSE	Amalgamation with Fervent Pharma Synergies Ltd
3	Solvay Pharma India Ltd	September 30, 2011	BSE	Amalgamation with Abbott India Ltd
4	Tonira Pharma Ltd	June 22, 2012	BSE	Amalgamation with
5	Fresenius Kabi Oncology Ltd	January 10, 2014	NSE	IPCA Laboratories Ltd
				BSE Voluntary delisting

# Source: SEBI (based on NSE and BSE website).

Once the companies are delisted they do not come under the purview of SEBI. However, after delisting such delisted companies can market their products subject to provisions governing such delisted companies.